



No. 15(12)2017/FLRS-Revamp/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002

Dated, the 6th December, 2017

To

1. The Commissioners of Food Safety of all States/UTs
2. Directors of All FSSAI's Regional Offices

Sub: Seeking of comments/view/suggestions from all stakeholders for revamping/
modification of FLRS online system-reg.

Sir/Madam,

You are aware that all licensing/registration is done through the Food Licensing and Registration System (FLRS) which was launched in the year 2011. All the States/Union Territories along with ports/airports and Indian Railway have adopted this online system for licensing/registration of food businesses.

2. FSSAI has initiated the process to replace the existing FLRS with a new one. In this context, your valuable suggestions on improving the existing online licensing system are invited. It is requested that your comments/ views/ suggestions may be sent to this office (as per the format enclosed at Annexure) latest by 29.12.2017 through email on email id:- flrs.suggestions@gmail.com .

Yours Sincerely

(Parveen Jargar)

Joint Director (RCD)

Tel:- 011-23237433

Annexure

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

S. N.	Name and Address of the Organization/person, contact number and email id	Relevant section in the FLRS on which comments are being provided	Comments/ Suggestions	Rationale	Remarks

* Comments/ views/ suggestions may be sent to FSSAI latest by 29.12.2017 through email on email id:- **firs.suggestion@gmail.com**

* Link of FLRS process flow chart:- **<https://foodlicensing.fssai.gov.in/PDF/FAQN.pdf>**

Name and Signature

Date:-

Place:-